

[Shri Basu Deb Acharia]

than others. Then why do we need competition ? Why should we open the insurance sector not only to the private sector but to the multinational companies also ? I would like to know whether we are submitted to the dictates of the United States. In the past we used to receive threats of Super 301 because the United States and other developed countries have been pressurising that our insurance sector should be opened to the multinationals.

As a result of that, the Malhotra Committee was set up and it submitted its report. The main purpose was how the insurance sector can be opened to the multinational companies. . . (Interruptions)

SHRI NIRMAL KANTI CHATTERJEE : Mr. Speaker Sir, it is 4 o'clock now !

MR. SPEAKER : Yes, Mr. Acharia, you can continue next time. We will take up the next item now.

16.01 hrs.

## BUSINESS ADVISORY COMMITTEE

### Fourteenth Report

SHRI KRISHAN LAL SHARMA (Outer Delhi) : Sir, I beg to present the Fourteenth Report of the Business Advisory Committee.

16.03 hrs.

## ADJOURNMENT MOTION

### Serious situation arising out of recent development in Bihar—Contd.

[Translation]

SHRI ATAL BIHARI VAJPAYEE (Lucknow) : I Beg to move that . . . "the House be adjourned."

Mr. Speaker, Sir, since Shri Indra Kumar Gujral has assumed the charge of Prime Minister, every day he has been delivering a speech on corruption. Corruption finds a mention in his every speech. I would like to quote a few lines from his speech which he delivered on 22nd April while participating in the debate which is as follows :-

"My one promise is that until and unless I am head of the Government, my Government will adhere to transparency. This Government will make its all out efforts to be an accountable Government."

In spite of this all, he has always been required to speak on the issue of corruption. But the tone in which he used to speak earlier in respect of accountability seems to have changed now. Now the accountability is being placed on people. It is being said that corruption has seeped into veins of the people which required an organised drastic measures by the people to root it out. This can be the language of a 'Jan Nayak', not of a person who is holding the highest office in the Government. He admitted that some drastic measures are required to be taken to eradicate corruption.

[English]

"Admitting that corruption has seeped into the veins of the nation, the Prime Minister, Shri Inder Kumar Gujral on Sunday said that something drastic needed to be done against those occupying ministerial positions and facing corruptions charges."

[Translation]

It means that we have to take some drastic action in the cases of corruption. It is evident that such drastic action will be taken at the administrative level. There is no harm at all in mobilising public support against corruption but it is not fair to hold only people responsible for snowballing corruption and turn a blind eye to our duties. If we continue with this approach, we will fail to mobilise the public support against corruption.

The Prime Minister alongwith other dignitaries of the country was present in a get together which was held to plan out a function for celebration of the 50th anniversary of our independence. This celebration will begin from the 9th August from Mumbai and culminate on the mid night of the 14th August when we will be trying to recollect our 50 years old memories. But the get together function was marred by the issue of corruption which was raised there most frequently and even the Prime Minister had to make a mention in this regard in the beginning of his speech. He said that some measures are required to be taken to fight out corruption. But what actions the Government propose to take is known neither to the House nor to the people of this country.